## Closure of HMT watch factory, Ranibagh

†833. SHRI MAHENDRA SINGH MAHRA: Will the Minister of HEAVY INDUSTRIES AND PUBLIC ENTERPRISES be pleased to state:

(a) whether final decision has been taken to close the HMT watch factory situated at Ranibagh in Nainital district of Uttarakhand;

(b) if so, whether the employees working therein have been accommodated elsewhere, if not, the reasons therefor; and

(c) whether Government intends to establish any other industry at this site?

THE MINISTER OF STATE IN THE MINISTRY OF HEAVY INDUSTRIES AND PUBLIC ENTERPRISES (SHRI G.M. SIDDESHWARA): (a) Yes Sir. Cabinet Committee on Economic Affairs (CCEA) in its meeting held on 06.01.2016 has approved the closure of three subsidiaries of HMT Limited including HMT Watches Limited which includes Ranibagh unit in Uttarakhand.

(b) No Sir. As per the CCEA approval, all the employees of these companies would be offered attractive VRS/VSS package at 2007 notional pay scales with gratuity and leave encashment also at 2007 notional pay scales, in relaxation of DPE guidelines.

(c) No Sir.

## Delay in implementation of projects for Puducherry

834. SHRI N. GOKULAKRISHANAN: Will the Minister of HOUSING AND URBAN POVERTY ALLEVIATION be pleased to state:

(a) whether it is a fact that projects have been approved for Puducherry under BSUP, IHSDP and RAY;

(b) whether it is also a fact that as of December, 2015, out of 1326 dwelling units, only 600 have been occupied and the remaining are either yet to be constructed or not fully completed for occupation;

(c) if so, the reasons for delay in implementing the project; and

(d) by when the remaining dwelling Units are going to be completed and given to the beneficiaries for occupation?

THE MINISTER OF STATE IN THE MINISTRY OF HOUSING AND URBAN POVERTY ALLEVIATION (SHRI BABUL SUPRIYO): (a) and (b) Three projects

† Original notice of the question was received in Hindi.

under Basic Services to the Urban Poor (BSUP) and one project under Integrated Housing and Slum Development Programme (IHSDP) have been approved for construction of 1,542 dwelling units (DUs) in Puducherry. Till now, construction of 1,318 houses have been completed of which 609 houses are occupied by the beneficiaries. No project has been sanctioned under RAY in Puducherry.

(c) and (d) Construction and Allotment of houses constructed under these schemes is the responsibility of the State Government. The Ministry, however, reviews of the status of ongoing projects under these schemes through Quarterly and Monthly Progress Reports, in the meetings of Central Sanctioning and Monitoring Committee (CSMC) and review meetings at the level of Secretary (HUPA). Through these reviews, State/UT Governments have been advised to complete the ongoing projects as early as possible within the extended period of JNNURM *i.e.* by 31.03.2017, submit plan of action for completion of ongoing projects, plan for 100% occupancy and submit the project completion certificates.

## Scheme for home for homeless in Assam

835. SHRI SANTIUSE KUJUR: Will the Minister of HOUSING AND URBAN POVERTY ALLEVIATION be pleased to state:

(a) whether it is a fact that Government proposes to introduce a scheme for land for landless and house for houseless, if so, the details thereof;

(b) whether any proposals from States are pending with Government in this regard and if so, the details thereof; and

(c) the details of the steps taken by Government on the request of Assam for providing home for homeless?

THE MINISTER OF STATE IN THE MINISTRY OF HOUSING AND URBAN POVERTY ALLEVIATION (SHRI BABUL SUPRIYO): (a) In pursuance of the Government's vision of facilitating housing to all by 2022, the Government has launched "Pradhan Mantri Awas Yojana-Housing for All (Urban)" Mission on 25.6.2015. The Mission aims to provide assistance to States/UTs in addressing the housing requirement of the slum dwellers and urban poor through following four verticals:

- (i) "In-situ" Slum Redevelopment through private participation using land as resource;
- (ii) Credit Linked Subsidy Scheme (CLSS);
- (iii) Affordable Housing in Partnership; and
- (iv) Subsidy for beneficiary-led individual house construction or enhancement.